## SECOND SmpBurLDiNG YARD AT COCHIN

\*231. SARDAR RAM SINGH: Will the Minister of TRANSPORT AND SHIPPING be pleased to refer to the answer to Starred Question No. 3 given in the Rajya Sabha on the 7th November, 1966 and state:

(a) whetherGovernment have since consider

(b) if so, what are the general features of the scheme?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The Project Report prepared by M/s. Mitsubishi Heavy Industries Limited of Japan is under examination by our technical experts. The Project Report along with the results of the technical examination will be considered by the Government shortly. When this has been done and Government have taken a view on the scheme, its general features will be placed before the House.

#### ROAD BRIDGE TO CONNECT RAMESHWA-RAM ISLAND WITH MAINLAND

\*235. SHRI T. V. ANANDAN: Will the Minister of TRANSPORT AND SHIPPING be pleased to state:

(a) whether the proposal for opening a road bridge by the side of the rail bridge at Pamban in the Palk Bay to connect the Rameshwaram Island with the mainland has been finalised; and

(b) if so, will the work be included in the Fourth Five Year Plan?

THE MINISTER OF TRANSPORT AND SHIPPING (PROF. V. K. R. V. RAO): (a) and (b) The proposal is still under consideration of Government. The question of inclusion of the work in the Fourth Five-Year Plan will be decided at the time of finalisation of schemes for the deve1866

lopment of National Highways during the Plan period.

# मध्य प्रदेश को श्रीर बहां से खाद्यान्तों का यातायात

Japanese Collaborators for the 2n

\*236 श्री निरंजन वर्गाः क्या साद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि क्या मध्य प्रदेश को ग्रौर वहां से खाद्यान्नों के यातायात सम्बन्धी नीति के बारे में उनके मंत्रालय से परामर्श किया जाता है ?

## t [MOVEMENT OF FOODGRAINS TO AND FROM M.F.

\*236. SHRI NIRANJAN VARMA: Will the Minister of FOOD AND AGRICULTURE be pleased to state whether his Ministry is consulted in regard to the policy regarding movement of foodgrains to and from .Madhya Pradesh?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री प्राण्णासाहेब शिंदे) : जी हां । मध्य प्रदेश को और वहां से खाद्यान्नों का संचलन इस समय केन्द्रीय सरकार द्वारा जारी किए गये सांविधिक आदेशों के आधीन होता है ।

f[THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHIB SH1NDE): Yes, Sir. Movement of fodgarins to and from Madhya Pradesh is at present regulated under the Statutory Orders issued by the Central Government.]

### PARLIAMENT'S COMPETENCE TO AMEND THE CONSTITUTION IN RESPECT OP FUNDAMENTAL Rrours

\*237. SHRI BABUBHAI M. CHI-NAI: Will the Minister of LAW be

f[] English translation.